

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP(IB) No.97/7/HDB/2018

AND

IA No. 1052/2020 in CP(IB) No.97/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

JM Financial Asset Reconstruction Company Ltd

...Financial Creditor

AND

Bheema Cements Ltd.

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA No. 1052/2020

Due to power grid network break down, the hearing could not be conducted.
For compliance, matter adjourned to 15.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)